

DIVISION BENCH
COURT - II

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/142(KB)2022
IA(I.B.C)/506(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH MAY 2024

IN THE MATTER OF	THE BANK OF BARODA LIMITED VS MR. ARUP THAKUR
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Avik Chaudhuri, Adv.] for the RP

Ms. Sanjana Nandi, Adv.] for the FC

ORDER

1. Ld. Counsel for the parties present.
2. Despite opportunities, no objection to the report of RP has been filed, therefore, we

Reserved it for Orders.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**